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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 66/7/NCLT/AHM/2017

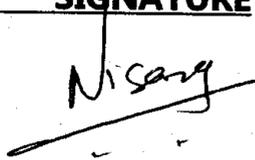
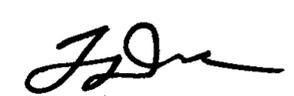
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company: Reliance Commercial Finance Ltd  
V/s.  
Anil Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NISARG DESAI	ADVOCATE	RESPONDENT	
2.	Jaimin R. Dave	Advocate	Petitioner	

ORDER

Learned Advocate Mr. Jaimin Dave present for Financial Creditor/ Applicant.  
Learned Advocate Mr. Nisarg Desai i/b Nanavati Associates present for Respondent.

Objections not filed.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 17th day of August, 2017.